\*५४५. श्री राम सहाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या विदेशों में प्रदर्शनियां करने पर जिस पर १६५० से एक करोड चौबीस लाख रुपया खर्च हो चुका है, ग्रब तक कोई नकसान हम्रा है ; ग्रीर
- (ल) यदि हां तो क्या भविष्य में इस नुकसान को पूरा करने की कोई संभावना 意?

## f[Loss on Exhibitions held abroad

\*545. SHRI RAM SAHAI: Will the Minister of COMMERCE AND INDUSTRY toe pleased to state:

- (a) whether any loss has so far been incurred on the holding of exhi bitions in foreign countries for which a sum of Rs. 1 crore and 24 lakhs has been spent since 1950; and
- (to) if so,, whether there is any possibility to make up this loss in future?]

ं वाणिज्य तथा उद्योग उपमंत्री (श्री सतीश चन्द्र): (क) जी, हां । ग्रभी तक बट्टे खाते डाला गया कूल नुकसान १६०२४ रु० १५ स्रा० ६ पा० है।

(ख) अधिकतर नुकसान, वस्तुओं के लगातार प्रदर्शन होने से कीमत कम हो जाने की वजह से हुआ है। इस नुकसान को पूरा करने का प्रश्न नहीं उठता।

t[THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, the total 'loss wr'tten off so far is Rs. 19024-15-6.

- (b) Losses are largely due to re duction in price on account of depre ciation after continuous display. The
  - t[] English translation.

to Questions question of making up such losses does not arise.1

श्री राम सहाय: क्या ग्राप बता सकर्ग कि प्रचार की दृष्टि से इन से कुछ लाभ हुआ।

श्री सतीश चन्द्र : प्रचार की दृष्टि से ही तो ये सब नमाइशें की जाती हैं ग्रीर श्राशा है कि इन से लाभ होता है। हमारी चीजें दसरे मल्कों में रहने वाले देखते हैं श्रीर उन्हें सूचना मिलती है कि कौन-कौन चीजें हिन्दुस्तान में बनती हैं ग्रौर कौन-कौन व्या-पारी हिन्दुस्तान में हैं। हिन्दुस्तान के व्यापारी विदेशों से व्यापार-सम्पर्क स्थापित करते

श्री राम सहाय: मैं यह जानना चाहता था कि क्या इसे प्रकार के एक्जिबिटस वहां गये और क्या उन एक्जिबिट्स की डिमांड वहां ज्यादा हुई ?

श्री सतीश चन्द्र : मांग तो बढती श्रीर घटती रहती है, कुछ चीजों में कमी हो जाती है और कुछ में बढ़ जाती हैं, लेकिन जिन मल्कों से हमारा व्यापार चलता है उन्हें ग्रपना सामान दिखाना, उस मांग को कायम रखना भ्रौर उसे बढाने की कोशिश करना इन नुमाइशों का उद्देश्य है।

مولانا ايم - فاروقي کیا آپ یہ بتائینگے کہ کی کی ملکوں میں آپ کی یہ ایگزیبیشنس ھوئی ھیں -

\*[मौलाना एम० फारूकी: क्या आप यह बतायेंगे कि किन-किन मुल्कों में आप की ये एक्जिबिशंस हुई हैं ? ]

श्री सतीश चन्द्र: ये तो साल में करीब २०, २२ मुल्कों में होती हैं, श्रगर माननीय सदस्य कहें तो मैं एक स्टेटमेंट रख दूं।

SHRIMATI MAYA DEVI CHETTRY: May I know what special articles are

<sup>†[ ]</sup> Hindi transliteration.

exhibited there in foreign countries so that there is this loss?

Oral Answers

SHRI SATISH CHANDRA: AU our goods for which we have an, exportable surplus are usually exhibited. They include our traditional goods, like jute goods, textiles, and also some industrial raw materials like mica and shellac, engineering goods, handicrafts handloom products and all sorts of things for which we have an export potential.

SHRIMATI MAYA DEVI CHETTRY: I am asking this question because when I saw an exhibition in Cairo last time I saw some machine which they did not want in that country and it was lying idle there. So, I am asking this question.

SHRI SATISH CHANDRA: This question relates to exhibitions. As regards show-rooms and trade centres in certain countries, some of the private traders on their own give their goods on consignment basis. They hope to sell them and if they are not able to sell them, they take them away.

SHRIMATI YASHODA REDDY: Bu<; is it not the duty of the Government of India, before sending these goods abroad, to take care and to see that they are in a working condition and that they come to specific standards?

SHRI SATISH CHANDRA: They are always in a working condition and according to standards. It is a question of creating a new market. Such goods do not belong to the Government. If exporters want to display them at trade centres or show-rooms, they are welcome to do so.

SHRIMATI YASHODA REDDY: But the hon. Member said that some machines were lying idle because they were not in a working condition.

◆546. [The questioner (Shri V. C. Kesava Rao) was absent. For answer, vide cols. 2797-98 infra.]

\*547 and \*648. [The Questioner (Shri Abdur Rezzak Khan) was absent. For answers, vide cols. 2798-99 infra.]

to. Questions

## GRANT OF NEWSPRINT QUOTA TO JANA. SEVAK, CALCUTTA

("SHRI N. C. SEKHAR: \ SHRI BHUPESH GUPTA: f

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Calcutta daily paper, *Jana Sevak*, has been sanctioned newsprint quota on the basis of its alleged circulation of 10,000 copies;
- (b) whether Government have received any complaints in regard to this quota; and
- (c) if so, what steps Government have taken to verify the statement by the paper with regard to its circulation figure?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) The newsprint allocation to this newspaper is based on the circulation of 14,000 copies, which has been certified by their Chartered Accountants.

- (b) No, Sir.
- (c) Does not arise.

SHRI BHUPESH GUPTA: May I know whether the Minister of Industry has received any information—I will not say complaint—with regard to this matter?

SHRI MANUBHAI SHAH: No recent information, Sir. In the last period we did not have the Chartered Accountant's certificate. But for the current period we got the regular Chartered Accountant's certificate and the allotment was made.

fThe question was actually asked on the floor of the House by Shri Bhupesh Gupta.